GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 1870 TO BE ANSWERED ON 02.08.2022

ACCESS TO COMPREHENSIVE PRIMARY HEALTH CARE SERVICES

1870. SHRI PRABHAKAR REDDY VEMIREDDY

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:-

- (a) whether it is a fact that the Ministry has entered into an agreement with Asian Development Bank (ADB) for USD 300 million loan to support some States, including Andhra Pradesh, to strengthen and improve the access to quality Comprehensive Primary Health Care Services in urban areas;
- (b) if so, the details thereof; and
- (c) the details of roadmap prepared by the Ministry and by when the project is going to be implemented?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE Dr. BHARATI PRAVIN PAWAR

(a) to (c): A loan agreement for USD 300 million has been signed between Government of India and Asian Development Bank (ADB) to strengthen "Comprehensive Primary Health Care in Urban areas under Prime Minister – Ayushman Bharat Health Infrastructure Mission (PM-ABHIM)" for four years till Financial Year 2024-25. The loan agreement has been signed on 23rdNovember 2021. The objective is to strengthen primary health care in urban areas in 13 States namely Andhra Pradesh, Assam, Chhattisgarh, Gujarat, Haryana, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan, Tamil Nadu, Telangana and West Bengal.

The project supplements the government's efforts to bridge the health care gaps by strengthening institutional capacity, operation, and management of urban health and wellness centers at the State, and Urban Local Bodies (ULB) levels. The Health and Wellness centres to provide expanded range of services to the urban population closer to the communities. The Program implementation Plans (PIPs) for CPHC for establishment of HWCs are developed by the States/ULBs in accordance with the guidelines developed by Ministry of Health and Family Welfare (MoHFW) and implementation is taken on the basis of approval provided to the State Plans.
